

C.P. No. 14/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

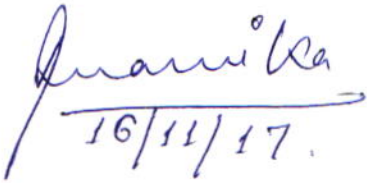
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017


NAME OF THE PARTIES: M/s. K. C. Holdings Pvt. Ltd.
V/s.
M/s. Caprihans India Limited

SECTION OF THE COMPANIES ACT: 241- 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Adv. Aparajit Baser Associate i/b Desai Desai Carrington & Mulla for Resp. 2 to 4.		
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2.	MS. Aparna Wagle Adv. for a/w. MS. Anamika the Petitioner i/b. HSA Adv.		 16/11/17.
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3.	Aamir Ali Sheikh Adv for i/b Tr. Merchants & Co. the Respondent Nos. 1, 2, 5 & 9		
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ORDER

CP No.14/ 241,244/NCLT/MB/MAH/2016

At request of the parties, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)